

SPECIAL BENCH - 2
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/147(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	AKSHAY JAIN & ANR VS MISRILALL PROPERTIES PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Deepnath Roy Chowdhury, Adv. ... For the Respondents
Mr. R. Dutta, Adv.
Mr. S. K. Dutta, Adv.
Mr. S. Dutta, Adv.

ORDER

1. Ld. Counsel for the Respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **30.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)